

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/ 281 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Romen Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 10th January, 2025.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJM/267, dated 06.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 10.01.2025 till the morning of 16.01.2025**, as prayed for. The Addl. Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Addl. District & Sessions Judge, Morigaon, and in his absence, the Chief Judicial Magistrate, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-106/2007/ 282 /A, dated , 10-01-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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